

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** CA(CAA)-129(ND)/2017  
**C. A. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017**

**NAME OF THE COMPANY: M/s. Om Mines And Minerals Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 230& 232**


<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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**Present:** For Petitioner (s) : Mr. Rajeev K Goel, Advocate

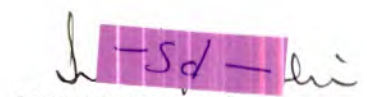
For Respondent (s) : None

**Order**

Pursuant to the publication effected there is no one present in court to object to the ground of the approval of this scheme. Report of the ROC and OL is on record. Let the report of RD be awaited. Ld. Counsel has filed the affidavit stating that no objection has been received either from the unsecured creditor or from the statutory authority. To come up on 5<sup>th</sup> September 2017. Court notice to the RD to file his report, if any.

  
[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

  
[ INA MALHOTRA ]  
MEMBER [J]